Before the Appellate Tribunal for Electricity

(Appellate Jurisdiction)

IA. No. 202 of 2011 in
DFR No.791 of 2011

Dated :12th September, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

M/s Waryam Steel Castings (P) Ltd. … Appellant(s)

Versus

Punjab State Power Corporation Limited & Anr. ….Respondent(s)

Counsel for the Appellant(s): **Mr. Laliet Kumar, Mr. Deepak Vohra &**
Mr. Saurabh Dhawan

ORDER

IA. No. 202 of 2011
(Condone delay Application)

Issue notice to the Respondents returnable on 28.09.2011. Dasti service is permitted.

Post the matter on ***28.09.2011.***

(V.J. Talwar) **(Justice M. KarpagaVinayagam)**
Technical Member **Chairperson**

TS/KS